COURT - I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

<u>IA NO. 375 of 2017 IN</u> <u>DFR NO. 1461 OF 2017</u>

Dated: 24th May, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

Lanco Amarkantak Power Limited

...Appellant(s)

Vs.

Haryana Electricity Regulatory Commission & Ors.

...Respondent(s)

Counsel for the Appellant(s) : Mr. Deepak Khurana

ORDER

(IA No. 375 of 2017)

(App. for Condonation of delay in filing)

Issue notice to the Respondents returnable on 06.07.2017. Dasti, in addition, is permitted.

List the matter on <u>06.07.2017.</u>

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/kt